

Annexure -6

Name of the corporate debtor: ACCUTIME LOGISTICS (P) Ltd

Filing under clause (ca) of sub-regulation (2) of r

List of operational creditors (Employees)

Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee		Details of
				Date of receipt
	NIL			

Date of commencement of CIRP: 14/01/2022

Regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations,

claim received	Details of claim admitted		
Amount claimed	Amount of claim admitted *	Nature of claim	Whether related party?
NIL	NIL		

28/01/2022